

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-223
Appeal No. - 375/252/ND/2020

IN THE MATTER OF:

M.S. Hydro Engineers Pvt. Ltd.

....Applicant

Vs.

RoC

.....Respondent

SECTION

U/s 252

Order delivered on 24.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Chandradip Bharti

For the Respondent

: Mr. Sunil Agarwal appeared on behalf of IT Department and Ms. Sweety Kumar Khattar, Ld. ARoC

ORDER

Mr. Chandradip Bharti for the appellant, Mr. Sunil Agarwal for IT Department and Ms. Sweety Kumar Khattar, ARoC have appeared .

Ld. Counsel for the IT Dept. submitted that the Dept. has no objection. Similarly, Ld. ARoC submitted that RoC has no objection. Arguments heard. **Reserved for orders.**

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)